COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 297 OF 2018 &</u> <u>IA NOS. 1245, 1246, 1250, 1327, 1507 AND 1558 OF 2018</u>

Dated: 12th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

M/s Jay Madhok Energy Private Limited

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.

Mr. Vishal Gohri Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

Mr. Sajan Poovayya, Sr. Adv.

Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Parminder Kaur

Ms. Priyanka for R-2 (THINK GAS)

ORDER

List the matter on 2-1-2019.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

tpd/vg